

## †[GOVERNMENT EMPLOYMENT

1229. SHRI N. K. SHEJWALKAR  
SHRI J. P. YADAV :  
SHRI MAN SINGH VARMA :  
SHRI SUNDAR SINGH BHAN-  
DARI :  
SHRI PITAMBER DAS :

Will the Minister of HOME AF-  
FAIRS be pleased to state :

(a) whether Government have a scheme under their consideration to categorise the Government employees and abolish the distinction between gazetted and non-gazetted employees

(b) if so, what are the details of the scheme in this regard;

(c) if not, what are the reasons therefor; and

(d) what is the present ratio of gazetted and non-gazetted employees at the Centre and how this ratio compares with the ratio in 1951?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या-  
चरण शुक्ल) : (क) जी नहीं, महोदया ।

(ख) प्रश्न नहीं उठता ।

(ग) सरकार राजपत्र में कुछ नियुक्तियों इत्यादि को अधिसूचित करने की प्रणाली को समाप्त करना न तो वांछनीय और न व्यवहार्य ही समझती है, विशेषतया इस कारण कि साधारण जनता समेत समस्त सम्बन्धित व्यक्तियों की जानकारी के लिए ऐसा करना आवश्यक है ।

(घ) आज तक की सूचना उपलब्ध नहीं है । किन्तु, जो सूचना उपलब्ध है, वह सदन के सभा पटल पर रखे गये एक विवरण में दी जाती है । [देखिये परिशिष्ट LXIX, अनुषंग संख्या 92 ।]

†[THE MINISTER OF STATE IN  
THE MINISTRY OF HOME AFFAIRS  
(SHRI VIDYA CHARAN SHUKLA):

(a) No, Madam.

(b) Does not arise.

(c) Government does not consider it desirable or feasible to do away with the system of notifying in the Gazette certain appointments etc., particularly as it is necessary to do so for the information of all concerned including the general public.

(d) Uptodate information is not available. However, the information as available is given in a statement laid on the Table of the House [See Appendix LXIX, Annexure No. 92]

## VISIT OF THE PRESIDENT OF U.S.A.

1230. SHRI PRANAB KUMAR  
MUKHERJEE : Will the Minister of  
HOME AFFAIRS be pleased to state:

(a) the number of police personnel appointed for the security arrangements made in connection with President Nixon's recent visit to Delhi;

(b) what was the total amount spent for the purpose; and

(c) whether it is a fact that no under trial prisoner was presented before any court in Delhi on 31st July, 1969 on account of the shortage of police personnel who were detailed for security arrangements on that day in connection with the visit of President Nixon?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS  
(SHRI VIDYA CHARAN SHUKLA) :

(a) In all 303 police personnel were deployed on security duty. These persons were drawn from Delhi Police.

(b) An amount of Rs. 1264 50 Paise was spent on the transportation of the police personnel.

(c) No, Madam.

## RECOGNITION OF UNIONS

1231. SHRI G. GOPINATHAN  
NAIR : Will the Minister of HOME  
AFFAIRS be pleased to state :

(a) the names of the Union and Associations of the Central Government employees and workers which have been recognised after last year's strike; and